

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 217 of 2017 (SZ)**

**Applicant(s)**

Vs.

**Respondent(s)**

Kamarudheen,  
Ernakulam District

The Kerala State Pollution  
Control Board, Through its Chairman,  
Thiruvananthapuram, Kerala and others.

**Legal Practitioners for Applicant(s)**

M/s Kamaleshkannan

**Legal practitioners for respondent(s)**

M/s Rema Smirithi V.K. for R1

M/s Suvitha for R2

M/s Gupta & Ravi for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 06.05.2019  No representation. For filing reply of R3 call on 17.07.2019.  (Tmt. S. Meenakumari) Registrar